

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

(MP) CP 21 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.12.2020**

Name of the Company: Ramnath Lifestyle Pvt Ltd
V/s
Ramnath Housing Pvt Ltd & Ors

Section: 241-242 of Co.Act, 2013

ORDER

Learned PCS Mr. Vinit Nagar appeared for Petitioner.

Learned PCS Mr. Rajesh Lohia appeared for Respondent no.4.

We direct Respondent no.4 to file memo of appearance and reply within two weeks. We direct Petitioner to serve notice to Respondent no. 1,2 & 5 by E-mail and speed post and file affidavit within two weeks.

Matter to appear for further consideration on 12.02.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 31st day of December, 2020

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**